

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 503 of 2020

IN THE MATTER OF:

Babu Manoharan Jaikumar Christhuran

...Appellant

Versus

Indian Bank & Ors.

...Respondents

Present:

For Appellant: Mr. Aniruddha Deshmukh and Mr. Vikram Vijayraghavan, Advocates.

For Respondents: Mr. Jayesh Dolia, Advocate for R-1.

Mr. Umesh Garg and Mr. Ramaswamy Meyyappan, Advocates for R-2 & 3.

Ms. Gitanjali, Advocate.

ORDER

(Through Virtual Mode)

10.11.2020: Due to paucity of time, this appeal could not be taken up for hearing today.

List the appeal 'for hearing' on **6th January, 2021.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**

am/gc